

ITEM NO.8

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON (D) THR. LRS. & ORS.

Respondent(s)

(IA No. 146320/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 08-01-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Anuj P. Agarwala, Adv.
Mr. Aayush Agarwala, Adv.
Mr. Pramod B. Agarwala, AOR

For Respondent(s) Mr. Vipin Kumar, AOR
Mr. K.K.shrivastava, Adv.
Mr. Jitendra Kunar, Adv.
Mr. Dharmendra Kumar, Adv.
Mr. Bharat Lal Soni, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 05.02.2024.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)